

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 1

Customs Appeal No. 10 of 2011-DB

(Arising out of OIO no. KDL/COMMR/10/DENOVO/10-11 dated 27/09/2010 passed by Commissioner of CUSTOMS-KANDLA)

Surinder S Sajdeh

Appellant

-VERSUS-

C.C. - Kandla

Respondent

Present For the Appellant : Shri J.C. Patel, Advocate

Present For the Respondent : Shri Gobind Jha, Authorised Representative

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

Date of Hearing: 06/08/2019

Date of Decision: 15/11/2019

The appeal is disposed of. For order, see order of date in Customs Appeal No. 09 of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha